

A multi-faceted personality, Shri Nayar took keen interest in the development of sports in Kerala State.

Shri Nayar passed away at Thiruvananthapuram on 19 December, 1990 at the age of 72.

Shri Surendra Mohanty was a member of the Fifth Lok Sabha during 1971-77 representing Kendrapara constituency of Orissa. Earlier he represented the Dhenkanal constituency of the State in the Second Lok Sabha (1957-62). He was also a member of the Rajya Sabha during 1952-57 and again from 1978 to 1984.

A veteran freedom fighter, Shri Mohanty gave up his studies to join the freedom struggle and actively participated in the 'Quit India' Movement in 1942.

A prominent literature, he was author of several publications and also recipient of State and Kendra Sahitya Academy Awards in 1959 and 1970 respectively. He was the President of Orissa Sahitya Academy for a number of years.

A well known social and political worker, he organized relief operations in the State of Orissa.

A versatile personality, Shri Mohanty was the founder editor of weekly *Janata* and daily *Ganatantra* and also editor of *Kalinga*. In 1984 he joined Oriya daily *Sambad* is its Chief Editor and till his last days, he was writing a column for the said daily.

A widely travelled person, Shri Mohanty was a member of Indian Parliamentary Delegation to China in 1955.

An able parliamentarian, he actively participated in the proceedings of the House.

Shri Mohanty passed away at Cuttack on 22nd December, 1990 at the age of 68.

We deeply mourn the loss of these friends and I am sure the House will join me

in conveying our condolences to the bereaved families.

The House may now stand in silence for a short while as a mark of respect to the deceased.

(The Members then stood in silence for a short while)

11.22 hrs

INTRODUCTION OF MINISTERS-
CONTD.

[English]

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): With your permission, I introduce Shri Bhagey Gobardhan, Minister of State in the Ministry of Human Resource Development and Shri Sarwar Hussain, Minister of State in the Ministry of Food and Civil Supplies. *(Interruptions)*

11.22 1/2 hrs

RE. MOTION FOR SUSPENSION OF
QUESTION HOUR UNDER RULE 388

[English]

MR. SPEAKER: We will take up the questions now.

PROF. MADHU DANDAVATE (Rajapur): Mr. Speaker, Sir, I have given a notice regarding suspension of the question hour. I may be allowed to make a submission.... *(Interruptions)*.

MR. SPEAKER: We will take up the questions. Shri Bhoys.

(Interruptions)

PROF. MADHU DANDAVATE: Sir, I have given a notice under rule 388 and I have to make a submission. I am entitled to

make a submission to seek your consent...
(*Interruptions*)

MR. SPEAKER: You know the rules of the House.

PROF. MADHU DANDAVATE: I am entitled to make a submission about the consent I am seeking. Please allow me to make a submission about the consent I am seeking from you under Rule 388. Can I proceed with my submission? (*Interruptions*)

MR. SPEAKER: I have not given my consent. Let us proceed with the question hour.

PROF. MADHU DANDAVATE: First, I am entitled to make a submission to you why consent should be given. This is the convention of the House... (*Interruptions*)

MR. SPEAKER: This is question hour. Please go to your seats.

PROF. MADHU DANDAVATE: That is the convention of the House. I want to make a submission to you before you reject my notice. I have given a notice under Rule 388. I have a right to make a submission to you... (*Interruptions*)

SHRIMATI SUBHASHINIALI (Kanpur): Shri Kalvi has violated the Constitution of India by supporting Sati. He cannot remain in the Cabinet... (*Interruptions*)

[*Translation*]

Please listen to me. They have made mockery of the constitution. Please allow me to speak... The supporters of Sati-Pratha should be ousted from the government. He cannot remain in the government. He should be ousted from Government (*Interruptions*)

MR. SPEAKER: Can I do that?

[*English*]

Please go to your seats.

(*Interruptions*)

PROF. MADHU DANDAVATE: Sir, I have a right to make a submission why you should give consent to suspend the question hour under Rule 388.... (*Interruptions*)

MR. SPEAKER: I am on my legs. Please take your seats.

(*Interruptions*)

MR. SPEAKER: Will you please first take your seat? I am on my legs, Mr. George Fernandes.

(*Interruptions*)

MR. SPEAKER: I will hear you, please take your seat.

(*Interruptions*)

SHRI P. CHIDAMBARAM (Sivaganga): Sir, you please allow me to make my submission. (*Interruptions*)

At this stage Shri Prakash Koko Brahmhatt and some other Hon. Members came and sat on the floor near the table

MR. SPEAKER: You please go back to your seats.

(*Interruptions*)

At this stage, Shri Prakash Koko Brahmhatt and some other Hon. Members went back to their seats.

(*Interruptions*)

MR. SPEAKER: The House stands adjourned for fifteen minutes

11.30 hrs

The Lok Sabha then adjourned till Forty-five minutes past Eleven of the clock